

उच्चतम न्यायालय के न्यायाधीशों के नाम		उच्च न्यायालय का नाम जहाँ से वे आये हैं
4.	न्यायमूर्ति के० एस० हेगडे	दिल्ली
5.	" ए० एन० ग्रोवर	पंजाब और हरियाणा
6.	" ए० एन० रे	कलकत्ता
7.	" पी० जे० रेड्डी	आन्ध्र प्रदेश
8.	" आई० डी० दुआ	दिल्ली
9.	" डी० जी० पालेकर	बम्बई
10.	" एच० आर० खन्ना	दिल्ली
11.	" के० के० मैथ्यू	केरल
12.	" मिर्जा हमीदुल्ला बेग	हिमाचल प्रदेश

† [THE MINISTER OF LAW AND JUSTICE (SHRI H. R. GOKHALE) : The information is given below :

<i>Name of Judge of the Supreme Court</i>	<i>Name of High Court from which taken.</i>
1. Shri Justice S. M. Sikri	Direct from the Bar.
2. Shri " J. M. Shelat	Gujarat
3. " " C. A. Vaidialingam	Kerala
4. " " K. S. Hegde	Delhi
5. " " A. N. Grover	Punjab and Haryana
6. " " A. N. Ray	Calcutta
7. " " P. J. Reddy	Andhra Pradesh
8. " " I. D. Dua	Delhi
9. " " D. G. Palekar	Bombay
10. " " H. R. Khanna	Delhi
11. " " K. K. Mathew	Kerala
12. " " Mirza Hameedullah Beg	Himachal Pradesh.]

IRRIGATION PROJECT ON RIVER KHARAKAI

771. SHRI C. P. MAJHI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Government of India have received any proposal from the Government of Orissa for construction of a medium irrigation project in the river 'Kharakai' near Sulaipat of Mayurbhanj Distt.; and

(b) if so, whether Government propose to

† [] English translation.

take up the work of the project during the Fourth Five Year Plan period ?

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI BAIJ NATH KUREEL) : (a) and (b) The Khadkei irrigation project received recently from the Government of Orissa is under technical examination by the Central Water and Power Commission. Its acceptance by the Planning Commission for inclusion in the developmental plan of the State will be considered after the project is found technically acceptable. -